

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1547

ANSWERED ON:02.12.2014

PROMOTION OF FPI

Bhabhor Shri Jasvantsinh Sumanbhai;Choudhary Shri Ram Tahal;Ering Shri Ninong;Kaswan Shri Rahul;Khaira Shri Chandrakant
Bhaurao;Kumar Shri Santosh;Laguri Smt. Sakuntala;Puttaraju Shri C.S.;Rajoria Dr. Manoj;Singh Shri Ganesh;Thota Shri Narasimham

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has taken concrete measures for the promotion and upgradation of Food Processing Industries (FPIs) in the country during each of the last three years and the current year;
- (b) if so, the details thereof along with the extent to which the success have been achieved therein so far;
- (c) the details of proposals for setting up of food processing industries/ units/ centres received, sanctioned and funds released in the country during each of the last three years and the current year, State-wise;
- (d) the details of such units / centres which have been closed down in the country including Rajasthan during the above period; and
- (e) whether the Government proposes to make the food processing industries of the country globally competitive and if so, the details thereof?

Answer

THE MINISTER OF STATE FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a)&(b): Yes, Madam. Government has been implementing a Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries for setting up of new food processing units as well as technological upgradation and expansion of existing units. Under the scheme, financial assistance is extended in the form of grant-in-aid to entrepreneurs @ 25% of the cost of plant & machinery and technical civil works subject to a maximum of Rs. 50 lakhs in general areas and @ 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas. This scheme has been subsumed in the National Mission on Food Processing with effect from 1st April, 2012 which is being implemented through State/ UT Governments. The details of units assisted by Ministry of Food Processing Industries during each of the last three years (2011-12, 2012-13 & 2013-14) and current year (2014-15) under committed/spillover liabilities of 11th Plan are at Annexure-I. The details of Food Processing Industries assisted by the State/ UT Governments under the mission during the 12th Plan are at Annexure-II

(c): Under the above Scheme, the Ministry has received total 6397 number of applications during 11th Plan. Out of which, 3229 proposals have been sanctioned. Remaining proposals of 3168 are being considered during 12th Plan as committed/spillover liabilities of 11th Plan. The details of units assisted by Ministry of Food Processing Industries during each of the last three years(2011-12, 2012-13 & 2013-14) and current year(2014-15) are at Annexure-I. Under the mission, 550 projects amounting to Rs. 195.23 Crores have been sanctioned under the Scheme of Technology Up-gradation/ Establishment/ Modernization of Food Processing Industries of NMFP by State/ UT Governments during the 12th plan (as on 28.11.2014). The State-wise details are at Annexure-II.

(d): Such data are not maintained by the Ministry of Food Processing Industries.

(e): Ministry is implementing the Scheme for Quality Assurance, Codex Standard, R&D and Promotional Activities aimed at motivating the food processing industries for adopting food safety and quality assurance mechanisms such as TQM including ISO 14000, ISO 22000, HACCP, GMP, GHP to become globally competitive. The scheme also aims at undertaking Research and Development for innovative products and processes to keep the industries abreast with latest technologies in Food Processing.